

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)(a)-HC/2018/15230

Dated, Agartala, the 10th September, 2018

C I R C U L A R

His Lordship, Hon'ble the Chief Justice has been pleased to constitute the following Committee for cadre assessment, restructuring and rationalization of staff in respect of the District Judiciary in Tripura:

C O M M I T T E E

Hon'ble Mr. Justice A.Lodh, —Chairman
Judge, High Court of Tripura

1. Sri S.Datta Purkayastha,
District & Sessions Judge,
West Tripura Judicial District
Agartala —Member
2. Sri A.Paul, Director,
Tripura State Judicial Academy —Member
3. Sri S.Sharma Roy,
Additional District & Sessions Judge
West Tripura Judicial District
Agartala —Member
4. Sri A. Debbarma, Registrar (Judicial),
High Court of Tripura, Agartala —Member Secretary

By order

Sd/-

(S.G.Chattopadhyay)
Registrar General

No.F.44(11)(a)-HC/2018/15231-81

Dated, Agartala, the 10th September, 2018

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala
2. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
3. The LR & Secretary, Law Department, Government of Tripura, Agartala.
4. The District & Sessions Judge,

South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / North Tripura Judicial District, Dharmanagar / Unakoti Judicial District, Kailashahar / Khowai Judicial District, Khowai / Dhalai Judicial District, Ambassa / Sepahijala Judicial District at Sonamura.

5. The Judge, Family Court at Agartala in West Tripura Judicial District/ Udaipur in Gomati Judicial District & Kailashahar in Unakoti Judicial District
6. Shri S.Datta Purkayastha, District & Sessions Judge, West Tripura Judicial District, Agartala.
7. Shri A. Paul, Director, Tripura Judicial Academy, Agartala.
8. Shri S. Sharma Roy, Addl. District & Sessions Judge, Court No.3, Agartala, West Tripura Judicial District.
9. Shri A.Debbarma, Registrar(Judicial), High Court of Tripura.
10. The Registrar (Vigilance), High Court of Tripura, Agartala.
11. The Registrar (Judicial), High Court of Tripura, Agartala.
12. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
13. The Director, Tripura Judicial Academy, Agartala.
14. The Registrar (Admn.), High Court of Tripura, Agartala.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
18. All Superintendents/ Sr. Grade Translator-cum-I/C Paper Book Section, High Court of Tripura, Agartala.
19. File No.26(1)-HC.


Registrar General